

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. 944/1997

Date of order: 07.05.2002

Present : Hon'ble Mr. Justice G.L. Gupta, Vice-Chairman.
Hon'ble Mr. B.P. Singh, Administrative Member.

Phanindra Nath Mukherjee

- v e r s u s -

Union of India and Ors.

For the applicant : None.

For the respondents : Mr. P.K. Arora, counsel.

O R D E R

None is present for the applicant even in the second call.

It is noticed from our record that none appeared for the applicant on the last five consecutive occasions. It is presumed that the applicant is not interested in pursing the matter. Therefore, the application is dismissed for default.


Member (A)


Vice-Chairman.